

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 604 of 2003

Jabalpur, this the 5th day of September, 2003
Hon'ble Shri Anand Kumar Bhatt, Administrative Member
Smt. Anjali Dubey,
Wife of Shri S.K. Dubey,
Aged about 40 years,
Post Graduate Teacher (Biology),
Kendriya Vidyalaya, Security
Paper Mills, Hoshangabad M.P.

... Applicant

(By Advocate - Shri Jai Kumar Pillai)

V e r s u s

1. Kendriya Vidyalaya Sangathan,
Through its Commissioner, 18,
Institutional Area, Shahid Jeet
Singh Marg, New Delhi.
2. Deputy Commissioner (Admn.),
Kendriya Vidyalaya Sangathan,
18, Institutional Area, Shahid
Jeet Singh Marg, New Delhi.
3. Education officer, Kendriya
Vidyalaya Sangathan, 18, Institutio-
nal Area, Shahid Jeet Singh Marg,
New Delhi.
4. Assistant Commissioner, Kendriya
Vidyalaya Sangathan (RO),
Bhopal M.P.

... Respondents

O R D E R (Oral)

The learned counsel for the applicant states that he
wants to withdraw the Original Application. Permission is
granted. The Original Application is dismissed as withdrawn.


(Anand Kumar Bhatt)
Administrative Member

"SA"

पृष्ठान्कन सं ओ/नं. जवल्पुर, दि.

प्रतिनिधि अनुरोध:-

(1) श्री ज. क. दुबे, जवल्पुर, जवल्पुर

(2) श्री ज. क. दुबे, जवल्पुर, जवल्पुर

(3) श्री ज. क. दुबे, जवल्पुर, जवल्पुर

(4) श्री ज. क. दुबे, जवल्पुर, जवल्पुर

सूचना एवं आवश्यक कार्यवाही हेतु

J. K. Pillai acc

J. K. Pillai